NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 152/16	TP 184/17	Hearing	391/ 394	Gita Krishna Investments Pvt. Ltd.

SL. NAME (IN CAPITAL) RASHM | MENON

SIGNATURE

NO. & PHONE NUMBER 9902771043 REPRESENTATION TO WHOM PETITIONER

Rashru. M

1) Prima. Halti

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Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD is present. Already OL has filed his report and ROC has also filed his report.

Petitioner's counsel has requested time to give clarification. List it on 08.06.2017. Counsel for petitioner has filed two sets of copies.

MEMBER (J)

MEMBER (T)